

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

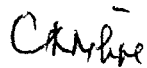
OA/TA/MP. No. _____/199

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Date of Order	Orders
2.12.96	OA 533/95 Sh. P. V. Cally, brief holder for Sh. Bharat Agar, counsel for the applicant. At the request of the brief holder, may be listed for admission on 5.2.97.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
5.2.97	None present for the applicant. The OA is dismissed in default for non-prosecution on the part of the applicant.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)

Copy of order
is issued to
applicant.
vick 07/86
ch
18.2.97